

Starred Question No. 737 on the 8th December, 1965 and state:

(a) whether the follow-up action against the guilty officers on the Asok Mitra Enquiry Commission set up on the police firing in Manipur on the 27th August, 1965 has since been taken;

(b) if so, the details thereof and

(c) whether suitable compensation to the family members of the dead and to the injured persons has been paid?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (c). Yes, Sir, vide details furnished in my answer given on 5-4-1967 to Lok Sabha Unstarred Question No. 527. The Central Bureau of Investigation have informed us that their investigations are complete and that their recommendations would be forwarded shortly.

(c) No, Sir.

Corruption Charges against Defence Ministry Establishment, Chandipore (Orissa)

3148. Shri S. Kundu:
Shri K. P. Singh Deo:
Shri K. Lakkappa:

Will the Minister of Home Affairs be pleased to state:

(a) whether the enquiry conducted by C.B.I. into certain charges of corruption in the Proof and Experimental Establishment of the Ministry of Defence at Chandipore (on Sea), Balasore, Orissa has been completed;

(b) if so, the main findings of the enquiry and whether any Officers have been held guilty of charges of corruption;

(c) if so, whether any action has been taken to punish the guilty officers; and

(d) if the enquiry has not been completed, when it is likely to be completed?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Not yet.

(b) and (c). Do not arise.

(d) Investigations are still in progress. Every effort is being made to expedite them.

Enquiry into the misuse of C.I.A. Funds

3149. Shri Indrajit Gupta:
Shri H. N. Mukerjee:
Shri Vasudevan Nair:
Shri S. S. Kothari:
Shri S. K. Tapuriah:
Shri Yaina Dutt Sharma:
Shri M. Meghachandra:
Shri Dhireswar Kalita:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 11 on the 22nd May, 1967 and state:

(a) the agency or agencies entrusted with the enquiry into the receipt of C.I.A. funds in India;

(b) whether any opportunity will be given to the public to submit evidence, if any, in this regard; and

(c) whether Government propose to publish the findings of the enquiry?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The Intelligence Bureau had been asked to make inquiries into the use of foreign funds in the recent elections and for other purposes. A report has recently been received from the Intelligence Bureau and is being examined carefully. The Government will take some time to formulate their conclusions on the report and to decide whether any further inquiries are necessary.